

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3918
TO BE ANSWERED ON 27.03.2017**

PRIVATE BANKS TO COLLECT EPF PAYMENTS

3918. SHRI GUTHA SUKENDER REDDY:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to permit private banks to collect Employees' Provident Fund (EPF) payments from the subscribers;**
- (b) if so, the details thereof; and**
- (c) the steps taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (c): The Government vide Notification No. G.S.R. 6 (E), dated 4th January, 2017 has notified private sector banks to collect statutory dues under Employees' Provident Funds & Miscellaneous Provisions (EPF & MP) Act, 1952 electronically through internet banking.
